

2758

Bench No. I

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

**T.P No. 42/KB/2016  
(C.P-31/2003)**

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13<sup>th</sup> July, 2017, 10.30 A.M**

Name of the Company		Nandlal & Sons Tea Traders Pvt Ltd	
Under Section		397/398	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

**ORDER**

None responded.

List the matter on 24/08/2017.

(Vijai Pratap Singh)  
Member (J)